

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 03/01/2018

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. ST/A/70050/2018-CU[DB] dated 02/01/2018

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	ST/1982/2012	Commissioner of Central Excise and Service Tax-Lucknow 7-A...ASHOK MARG, LUCKNOW, UTTAR PRADESH 226001

	Name and Address of Respondent
2	Gayatri Srivastava E-2/409, Sector-f, Jankipuram, Lucknow.,,

Copy To

3 Advocate(s) / Consultant(s):

Dharmendra Kumar, C.A.
11-B, RAJSHEE APARTMENTS,
DALIBAGH,
LUCKNOW,
UTTAR PRADESH

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise. I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

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Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No.ST/1982/2012-CU[DB]

(Arising out of Order-in-Appeal No. 128-ST/APPL/KNP/2012 dated
09/04/2012 passed by Commissioner of Central Excise & Customs
(Appeals), Kanpur)

Commissioner of Central Excise & S.T., Lucknow

Appellant

Vs.

M/s Gayatri Srivastava

Respondent

Appearance:

Shri Pawan Kumar Singh, Supdt (AR)

for Appellant

Shri Dharmendra Kumar, Chartered Accountant,

for Respondent

CORAM:

Hon'ble Smt. Archana Wadhwa, Member (Judicial)

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 02/01/2018
Date of Decision : 02/01/2018

FINAL ORDER NO-70050/2018

Per: Archana Wadhwa

After hearing learned A.R., we find that the present
appeal is covered vide Board's instruction being
F.No.390/Misc./163/2010-JC dated 17.12.2015 in terms of
litigation policy.

2. Accordingly, the appeal filed by Revenue is dismissed
under Litigation Policy.

(Dictated in Court)

Sd/-
Anil.G. Shakkarwar
Member(Technical)

Sd/-
(Archana Wadhwa)
Member (Judicial)

akp

प्रमाणित प्रति/Certified True Copy

सहायक प्रोसीक्यूट/Asst. Registrar
सीकर, उत्तराखण्ड एवं उत्तर प्रदेश
अर्थ, वित्त, उद्योग, परिवहन, श्रम, स्वास्थ्य
3F, म.ग.प.प.प., एम.ग.प.प.प. 211001
... G. MARG, ALLAHABAD-211001